

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/2390(CHE)/2023**

**PETITION NUMBER : CP(IB)/272(CHE)2021**

**NAME OF THE PETITIONER : M Asir Raja Selvan (Liquidator)  
(Rai Ispat Pvt Ltd)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 54 of IBC, 2016 & Rule 11 of  
NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant / Liquidator.

This is a case where litigation is pending for adjudication against the Corporate Debtor by Income Tax Department.

List the application on **25.04.2024** for hearing.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Phk

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**